

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. M.A. 3898/2019
IN
C.P. 863/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.01.2021**

NAME OF THE PARTIES: Charu Amritlal Kanani and Anr
V/S
Vako Seals Private Limited and ors

SECTION 241-244 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Ms. Khushbu, counsel for the petitioner and Mr. Nikhil Rajani, counsel for the respondent are present.

Counsel for the respondent submits that the respondents are sincerely interested in settling the matter and sought time.

List this matter on 08.03.2021 for reporting settlement.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)